

FORM 7

[See rule 35(1)(c)]

RETURN OF ELECTION TO THE OFFICE OF PRESIDENT/VICE-PRESIDENT OF INDIA

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Serial No.	Name of Candidate	Votes secured at first count	Votes credited at first exclusion	Total of columns 3 and 4	Votes credited at second exclusion	Total of columns 5 and 6	Votes credited at third exclusion	Total of columns 7 and 8	Votes credited at fourth exclusion	Total of columns 9 and 10				
Exhausted votes														
TOTAL														

Total No. of valid ballot papers.....representingvotes.

Total number of invalid ballot papers.....representingvotes.

I declare that

(Name).....

(Address).....

has been duly elected to the office of the President/Vice-President of India.

Place.....

Date.....

.....
Returning Officer